

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SKYRISE OVERSEAS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Skyrise Overseas Private Limited
2.	Date of incorporation of corporate debtor	20-05-1987
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, West Bengal (ROC, Kolkata)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB1987PTC042374
5.	Address of the registered office and principal office (if any) of corporate debtor	C/o Debabrata Pal, North Subhas Pally, Dankuni, Hooghly West Bengal -712311
6.	Insolvency commencement date in respect of corporate debtor	9 <sup>th</sup> August, 2019 (Copy of order made available to the IRP on 19.08.2019)
7.	Estimated date of closure of insolvency resolution process	04 <sup>th</sup> February, 2020 <b>(Being 180 days from the Insolvency commencement date)</b>
8.	Name and registration number of the insolvency professional acting as interim resolution professional	VIKRAM KUMAR IBBI/IPA-001/IP-P00082/2017-18/10178
9.	Address and e-mail of the interim resolution professional, as registered with the Board	J 6A, Kailash Colony, New Delhi-110048 E mail: vikramau@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	J 6A, Kailash Colony, New Delhi-110048 Email: ip.skyrise@gmail.com
11.	Last date for submission of claims	02nd September, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Physical Address: Vikram Kumar, J6A, Kailash Colony, New Delhi-110048



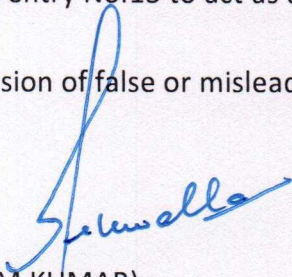
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Skyrise Overseas Private Limited on 09<sup>th</sup> August, 2019.

The creditors of Skyrise Overseas Private Limited are hereby called upon to submit their claims with proof on or before 02nd September, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



(VIKRAM KUMAR)

Interim Resolution Professional of Skyrise Overseas Private Limited

Registration No.: IBBI/PA-001/IP-P00082/2017-2018/10178

Date: 19.08.2019

Place: New Delhi